

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) IA 167 of 2020 in TP 200 of 2019 [CP(IB) 548 of 2018]

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2020

Name of the Company: Bank of India
V/s
MP Agro BRK Energy Foods Pvt Ltd

Section: 60(5) IBC/7 IBC, 2016

ORDER

Learned PCS Mr. Rahul Parasrampura appeared for Applicant.

Learned Counsel Mr. Rashesh Parikh appeared for Respondent.

Learned Resolution Professional Ms. Teena Saraswat appeared.

Learned Counsel for the Respondent seeks time to file reply. It is to be filed within two weeks by giving copy to Respondent.

Issue notice to original Applicant / Financial Creditor. We direct Financial Creditor to give Rs. 50,000/- to the Resolution Professional immediately.

Matter to appear for further consideration on 21.01.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 10th day of December, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)